

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT' SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

ST-26/11/16

In the Court of CJM Bareilly

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
①	12030 16	ST-NS - MOHD. TAHIR	MV Act	Lzzak Naga	50/-	The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Proposed by: [Signature]
Checked by: [Signature]

[Signature]
**Chief Judicial Magistrate
Bareilly**